

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-51/2021/2168 /A

From :- Smti Pronita Morang,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Angjeeeta Mahanta,  
Principal Judge, Family Court-III,  
Kamrup(M), Guwahati.

Dated Guwahati, the 1<sup>st</sup> May 2025.

Sub:- **Restricted holiday.**

Ref:- Your letter No. FCK3/2/14/PJ/101/25 dated 29.04.2025.

Madam,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 02.05.2025**. The Counsellor, Family Court-III, Kamrup(M), Guwahati will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

**Memo No.HC.VII-51/2021/ 2168 /A, dated , 01-05-2025**

Copy forwarded to:

- ✓ 1. The Project Manager, Gauhati High Court.

@  
01.05.25

JT. REGISTRAR (VIGILANCE)

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